## CENTRAL ADMINISTRATIVE TRIBUNAL LUCKNOW BENCH LUCKNOW

CONTEMPT PETITIN NO. 47/2008 IN O.A. 166/2007

This, the 24<sup>th</sup> day of November, 2010

# Hon'ble Justice Shri Alok Kumar Singh, Member (J) Hon'ble Shri S. P. Singh, Member (A)

Ayodhya Prasad aged about 51 years S/o Ram Lal, R/o Village Suraon Post Saigar, Tahsil Gauriganj. District Sultanpur U.P.

Applicant

## By Advocate Shri M. A. Siddiqui.

#### Versus

- 1. Shri Prakash, General Manager, N. Railway, Baroda House New Delhi.
- 2. Shri Chahte Ram DRM N. Railway Hazratganj Lucknow.
- 3. Smt. Renu Sharma, Senior D.P.O. N. Railway DRMk Office Hazratganj Lucknow.
- 4. Shri Inderjit Verma DSE IV DRM (Engineering) N. Railway DRM Office Hazratganj Lucknow.

Respondents

By Advocate Shri B.B. Tripathi for Shri M.K. Singh.

Order (Dictated in Open Court)

### By Hon'ble Justice Shri Alok Kumar Singh, M(J)

Learned counsel for the applicant submits that compliance has been made by the respondents.

Miscellaneous application Nos. 1727/10 and 1728/10 for condoning delay and taking on record the compliance report are allowed.

As the compliance has been made, this contempt petition is disposed of finally and notices are discharged. Miscellaneous Application No. 1729/10 for dismissal is accordingly allowed.

Member (3)

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Member (A)